

National Company Law Tribunal

Allahabad Bench

Company Appeal No. 162/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2018

NAME OF THE COMPANY: AGS Infradevelopers Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

Company Appeal No. 162/ALD/2018

Sh. Abhinav Mehrotra, Advocate for the Appellant and Sh. Pradeep Singh Sisodia, CGSC for the ROC, Kanpur is present.

Ld. CGSC has filed the counter affidavit. Rejoinder may be filed within seven days with a copy in advance to the opposite party.

Ld. Counsel for the appellant has filed the affidavit of compliance regarding the service of notice on the Income Tax Department, which is taken on record.

List the matter on 6th September, 2018 for argument.

Dated:20.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)